GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAWAN, NEW DELHI-11 0 011

Policy Circular No. 05 /2009-2014 **Dated 4th September,2009**

To

All Licensing Authorities
All Commissioners of Customs

Subject: Import of sports weapons by "Renowned Shooters."

Your attention is invited to Policy Circular No. 2/2009-2014, dated 27.08.2009 on the subject mentioned above issued by this office. In this regard, it is stated that the expression "sports weapons" wherever occuring in the Policy Circular referred to above may be read as "sports weapons and ammunitions for sports weapons".

Sd/-
(O.P.Hisaria)
Joint Director General of Foreign Trade

(issued from file No. 01/93/180/33/AM 10/PC-2(B),